

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.210/412/2020
(with MA No.210/408/2020)

Dated this Wednesday, the 16th day of December, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with the consent
of applicant and respondents's counsel.**

Shree Vinayak Dattatraya Velhal,
Son of Late Shree Dattatraya Laxman Velhal.
Postal Assistant (P.A), Ichalkaranji Head Post Office,
Resident of 594/A, T.No.340, akkalkot Swami Samartha Nagar,
Jarag Nagar Kolhapur Maharashtra, Pin – 416 007,
Cell – 9765720270
Email identity-vinayakvelhal95@gmail.com ... Applicant
(In person)

VERSUS

1. Union of India, represented by the Secretary to The Govt. of India,
Ministry of Communication and Information and Technology
Dak Bhawan, Sansad Marg, New Delhi, Pin – 110 001.
Phone No.011-23096060.
Email identity-secretary-posts@indiapost.gov.in
2. The Director General(D.G.), Posts Dak Bhawan, Sansad Marg,
New Delhi, Pin – 110 001. Phone No.011-23096166
Email identity-dgposts@indiapost.gov.in
3. The Chief Postmaster General (CPMG), Maharashtra Circle,
in GPO Mumbai – 400 001. Phone No.011-22620049
Email identity-cpmg_mah@indiapost.gov.in
4. The Senior Superintendent of Post Offices (SSPO's),
Kolhapur Division, Kolhapur Pin-416003.
Phone No.0231-2654485
Email identity-dokolhapur.mh@indiapost.gov.in ... Respondents
(By Advocate Shri R.R.Shetty)

ORAL ORDER

Per : Dr. Bhagwan Sahai, Member (A)

Present:

The applicant himself in person.

Advocate Shri R.R.Shetty on behalf of the respondents.

2. A perusal of the OA shows a number of mistakes/deficiencies in it. They were explained to the applicant. Therefore, he requests for permission to file a better OA by withdrawing this.
3. Hence this OA is dismissed as withdrawn. The applicant may file a well drafted, better OA on his grievances.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

JD
04/01/21